

HIGH COURT OF HIMACHAL PRADESH, SHIMLA, H.P. 171 001

:: IMPORTANT INSTRUCTIONS ::

**COVID-19 & GENERAL INSTRUCTIONS TO THE CANDIDATES
(for the post where interview shall be conducted)**

COVID-19 INSTRUCTIONS

1. Candidates are required to adhere to the relevant Rules, Regulations and Guidelines of **High Court of Himachal Pradesh, Shimla** as also to follow the protocols of Local Administration, State Government and Government of India especially related to COVID-19 pandemic being issued from time to time.
2. Candidates are required to carry soap/hand-sanitizer (*in small packing*), face masks, gloves and water with them for their personal use and they should avoid to share these articles;
3. It is mandatory for the appearing candidates in the personal interview to sanitize their hands, wear proper face mask & gloves and undergo thermal scanning before entering the High Court of Himachal Pradesh premises;
4. Candidate should maintain social distancing by keeping reasonable distance with each other while appearing for the **Personal Interview/ Viva-voce**.

GENERAL INSTRUCTIONS

5. Candidates are required to report in the HP High Court premises an hour before the scheduled timings along with original testimonials (with one set of attested photocopies thereof). **The Candidates must carry their HALL TICKET/ ADMIT CARD.**
6. Candidates are only informed about the date, time and place of interview through SMS alerts, as per the instructions already conveyed to them in this regard and no separate communications/ call letters have been issued.
7. No TA/DA shall be admissible to the candidates called for test/ **Personal Interview/ Viva-voce**.